

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1957

ANSWERED ON:04.12.2014

GRANTS TO STATES UNDER PSDF

Chaudhary Shri P.P.;Choudhary Col. (Retd) Sona Ram;Meena Shri Arjunlal

**Will the Minister of POWER be pleased to state:**

- (a) whether the Union Government provides grant to the State Governments for renovation and modernisation of existing power grid stations through Power System Development Fund (PSDF);
- (b) if so, the details of funds provided as grant under the same during the last three years and the current year, State/UT-wise;
- (c) whether the Union Government has received any proposal under PSDF from certain States including Rajasthan for grant of funds for power projects;
- (d) if so, the State-wise details thereof along with the action taken by the Union Government in this regard; and
- (e) the time by which the funds sanctioned for the said purpose are likely to be released to the concerned State Governments?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : Yes, Madam. The scheme has been operationalized recently with the issuance of the Guidelines / Procedure for Disbursement of Fund from Power System Development Fund (PSDF) on 18th September, 2014. The funds would be provided as grants to the States/UTs as per these guidelines.

(c) to (e): The proposal under PSDF have been received from Kerala, Rajasthan, West Bengal, Odisha, Andhra Pradesh, Assam, Karnataka, Punjab, Telengana, Nagaland, Bihar, Uttar Pradesh, Tamil Nadu, Puducherry and Jammu & Kashmir. The schemes worth Rs.82.31 crore for Kerala, Rs.164.06 crore for Rajasthan and Rs.120.67 crore for West Bengal have been approved by Monitoring Committee for implementation. Schemes of other States are under examination. The funds sanctioned for the purpose is likely to be released during 2014-15 onwards as per the Guidelines / Procedure for Disbursement of Fund from PSDF.